

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF HOLY HEIGHTS INFRASTRUCTURES
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Holy Heights Infrastructures Private Limited
2.	Date of incorporation of corporate debtor	19/11/2015
3.	Authority under which corporate debtor is incorporated / registered	RoC-Uttarakhand
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70102UR2015PTC001790
5.	Address of the registered office and principal office (if any) of corporate debtor	198/1 Rajpur Road Dhakpatti, Dehradun Uttarakhand 248001
6.	Insolvency commencement date in respect of corporate debtor	22.02.2023 (However, by the order of Hon'ble NCLT Allahabad dated 31.03.2023 {uploaded on 01.04.2023} undersigned replaced the erstwhile IRP and was directed to take necessary steps in pursuance to commencement order dated 22.02.2023)
7.	Estimated date of closure of insolvency resolution process	21.08.2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Manoj Kumar Registration No.: IBBI/ IPA-001/ IP-P-01653/ 2019 - 2020/ 12535
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: C-0305, ATS Advantage, Indrapuram, Ghaziabad-201014 Registered Email: Manojjain264@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address for correspondence: Osrik Resolution Private Limited, 908, D mall, Netaji Subhash Place, Pitampura, Delhi, 110034 Email: cirp.hhipl@gmail.com
11.	Last date for submission of claims	14/04/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Homebuyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Sumit Sharma (IBBI/ IPA-001/ IPP- 02323/ 2020-2021/ 13513) 2. Surinder Babbar (IBBI/ IPA-001/ IP-P-02534/ 2021-2022/ 13878) 3. Saurab Sharma (IBBI/ IPA-001/ IP-P-02550/ 2021-2022/ 13951)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant forms are available at: https://ibbi.gov.in/en/home/downloads (b) Details of authorized representatives are available at: https://ibbi.gov.in/en/ips-register/view-ip/1

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench has ordered the commencement of a corporate insolvency resolution process of the Holy Heights Infrastructures Private Limited on 22.02.2023. (However, by the order of Hon'ble NCLT Allahabad dated 31.03.2023 {uploaded on 01.04.2023} undersigned replaced the erstwhile IRP and was directed to take necessary steps in pursuance to commencement order dated 22.02.2023)



Manoj Kumar

The creditors of Holy Heights Infrastructures Private Limited, are hereby called upon to submit their claims with proof on or before 14.04.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class (homebuyers) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties as per the provisions of Insolvency and Bankruptcy Code, 2016.

Manoj Kumar
Interim Resolution Professional
IP Reg. No.: IBBI/IPA-001/IP-P01653/2019-2020/1253



Date: 02.04.2023
Place: New Delhi

{ CHRISTINA SEGAL-KNOWLES } U.S. SOUS SHERPA

'Can't separate Russia-Ukraine conflict from G20'

Rezaul H Laskar
letters@hindustantimes.com

KUMARAKOM: Russia's invasion of Ukraine cannot be separated from the G20's agenda because it is the root cause of food and energy insecurity, inflation and subsequent instability in financial systems, the US sous Sherpa, Christina Segal-Knowles, who is special assistant to the president and senior director for international economics, said in an interview on the margins of the G20 sherpas meeting in Kumarakom on Saturday.

Without naming China and Russia, Segal-Knowles, said the G20 states are having to renegotiate the text to describe the Ukraine crisis in outcome documents because "two countries have just walked away from language that their leaders had agreed" at the G20 Summit in Indonesia last year.

Below are edited excerpts from the interview:

How would you characterise the discussions at the second G20 sherpas meeting and how have things gone?

I think there is a real commitment to support India's presidency. I think everyone, particularly the US, views this as an extremely important year for the G20 because I think it's a really

important moment for the global economy [and] when it comes to the challenges faced by emerging markets and developing economies. I think India's presidency has put a lot of focus on that and on concrete deliverables the G20 could deliver for the summit in Delhi. I think there's a really constructive and positive tone and a real actual consensus that we need to deliver concrete things, particularly for developing countries and emerging markets.

The elephant in the room — the Ukraine crisis — due to which there was no joint outcome at two ministerial meetings. How much was the Ukraine war an issue at these discussions?

I think it's very regrettable that what's happened is in Bali last year, countries worked very hard, certainly the US came to the table very, very committed to making sure the G20 remained able to move forward and remained able to be the preeminent forum for economic cooperation because we think this is the right group of countries to be having these conversations. We worked very hard to get an agreed outcome with the assumption that would set up the Indian presidency for success. What's happened is two countries have just walked away from language their leaders had agreed just months before, which is very



upsetting to us...We are upset on behalf of India because this could have been something that was not an issue for discussion and now it is because we need to find a way forward.

I think the Russia-Ukraine conflict and Russia's invasion of Ukraine cannot be separated from the G20 agenda because when you look at food security [and] energy security, when you look at the cause of some of the inflation and then the subsequent cause of some of the instability that we've seen in financial systems, it all comes back to Russia's invasion of Ukraine. So the G20 agenda and the economic agenda can't be separated.

That said...the US wants to make sure that we can find a way forward that allows the G20 to continue its work. We're very hopeful Russia and China will come back and live up to their word.

China and Russia recently said they don't want multilateral organisations to be politicised and Chinese and Russian officials have been saying G20 is not the forum to discuss Ukraine. How do you square the two positions?

I think the reality is that 141 countries, just in February, adopted a UN resolution that notes with great concern the impact Russia's war in Ukraine is having on food security and energy security and on the environment. I think the issues that the G20 are discussing are food and energy security, the environment and the economy, all of which are impacted. So it's not politicisation. The impact on food prices in sub-Saharan Africa, the impact on energy security for countries around the room — we can't ignore that. It's just you can't have a real discussion if we all have to step around this issue and so that's why I think the G20 Bali language, which India worked so hard to get, it was very clear the G20 is not a forum to discuss security issues, but it is a forum to discuss economic issues and we all acknowledge that this security issue is having an impact on the world economy.

Do you think the price cap on Russian oil and sanctions

are working at a time when there is fatigue about the war in parts of Asia, where some think this is Europe's war?

I think for us it's very important for the world that we respond when there's a flagrant violation of international law. I think the world needs to be very decisive in how to respond and I think that's very important. I think we have responded decisively. It's not just the US, it's not just Europe. We have over 35 countries that are involved in thinking about the economic consequences for Russia. I think that said, we have been very, very focused on making sure that the consequences of sanctions are not felt by developing countries and emerging markets because it is not [them] that created this war. We don't want the cost to be felt by those countries, I think the price cap is explicitly designed to try to help with that, because what we are trying to do is say, look, we're giving more negotiating power to emerging markets and developed countries. We're not saying don't buy oil from Russia. We're just saying we will only provide services if the oil is sold at a discount and that should be helping. We have actually seen, since the price cap came into effect, the revenues for Russia have decreased, but so has the price the developing countries are paying for oil.

Modi to launch projects worth ₹11,355cr in T'gana on April 8

Press Trust of India
letters@hindustantimes.com

HYDERABAD: Prime Minister Narendra Modi will be visiting Hyderabad on April 8 to dedicate to the nation and lay foundation stone for several development projects worth ₹11,355 crore in Telangana besides flagging off a Vande Bharat Express train between Secunderabad and Tirupati.

At Secunderabad Railway station, the Prime Minister will flag off the train service between Secunderabad in Telangana and Tirupati in neighbouring Andhra Pradesh. This is the 13th Vande Bharat train to be introduced in the country, a release from Union tourism and culture minister G Kishan Reddy's office



Narendra Modi ANI

said on Sunday. The travel time between Secunderabad and Tirupati, currently around 12 hours, is expected to decrease to 8.5 hours, it said. The yet-to-be inaugurated service would be the second Vande Bharat train to be operated between the two Telugu-speaking states.

On January 15, Modi had virtually flagged off the Vande Bharat train service between Secun-

derabad and the port city of Visakhapatnam in AP, which was the first one (Vande Bharat Express) connecting the two states.

The Prime Minister will also perform bhumi puja for the various development works to be undertaken towards the redevelopment and modernisation of Secunderabad Railway Station at a cost of ₹715 crore, which include facilities to cater to the needs of passengers for another 40 years. Other works include modernising the station to international standards by increasing the station building area to 61,912 square metres from the current area of 11,427 sq. m.

The station will also have an exclusive 108-metre double-level air concourse connecting terminal building and all platforms.

{ FROM PAGE 1 }

GUJARAT RIOTS: COURT ACQUITS ALL 27 ACCUSED

Asian News International
letters@hindustantimes.com

PANCHMAHAL (GUJARAT): A Gujarat court acquitted all 27 accused in gangrape and murder in Kalol during 2002 communal riots for want of evidence.

There were total 39 accused in the 20-year-old case, of which 12 died during the trial.

Separate cases were registered in connection with the widespread rioting in Kalol and surrounding areas, including massacre, gangrape and others.

In one of such significant case was the killing of 11 people in Kalol. According to the reports, 38 people of the minority community were fleeing Delol in the wake of the riots. The tempo they were travelling in overturned when the driver of the vehicle tried to turn around to avoid the mob that had set up barricades using barrels on the road. The mob targeted the group and 11 of them were burnt alive while a woman was gang-raped. A case was registered against a total of 48 people in this case. Gujarat Police had arrested 39 people.

They were lodged in jails of Kalol, Halol and Godhra and were later granted bail. The trial was going on in Halol additional district and sessions Court.

AMIT SHAH

win all seats" in the state which is home to 40 Lok Sabha constituencies.

Shah reiterated that Kumar, who ditched the BJP in August last year, will never be acceptable as an ally again. The Home Minister also accused the former coalition partner of being in the same league as staunch opponents like RJD, Congress and West Bengal Chief Minister Mamata Banerjee's Trinamool Congress.

"Congress, JD(U), RJD and Mamata, all used to oppose the construction of the Ram temple at Ayodhya. But Modi ji laid the foundation stone one morning and now a temple, that seems to be reaching the skies, is coming up", said Shah who also rued the opposition to scrapping of Article 370, which helped complete integration of Jammu and Kashmir.

Shah, who reached Bihar Saturday evening and held hectic parleys with BJP leaders at his hotel before leaving for Hissua, accused his opponents of "politics of appeasement" which had helped terrorism to flourish.

In an apparent riposte to Nish Kumar's repeated complaint that the NDA never agreed to his demand for special status to Bihar, Shah asked the Chief Minister to "spell out what the UPA (Congress-led alliance) which you have now entered did for the state".

BIHAR VIOLENCE

day night.

The state police had on Saturday arrested 45 people in connection with communal riots at Sasaram and Bihar Sharif that erupted during the Ram Navami festivities. Vehicles, houses and shops were torched and several people injured in communal flare-ups reported in both towns.

In Sasaram, the district administration ordered imposition of prohibitory order under section 144 Crpc on Friday afternoon after re-eruption of clashes, which first broke out the previous evening.

A total of 10 companies of the Central Armed Police Force have been sent to Bihar after violent clashes erupted during Ram Navami celebrations in the state, officials said on Sunday.

Of these 10 companies (carrying approximately 1,000 personnel) includes four from the CRPF one from ITBP and the rest from SSB, the officials said.

Security has been beefed up following the clashes in the region that erupted on March 31 in Nalanda's Bihar Sharif and Sasaram in Rohtas district.

RAHUL GANDHI

mon surname?" Purnesh Modi was a minister in the first tenure of the Bhupendra Patel government. The ruling party legislator was re-elected from the Surat West Assembly seat in the elections held in December last year.

Early detection can help autism patients: Experts

Soumya Pillai
letters@hindustantimes.com

NEW DELHI: Dr Archana Nayar's son was only two when in 2005 he was diagnosed with autism spectrum disorder (ASD), a developmental disability caused by differences in the brain. While she struggled to find services and resources in the country to provide her child with equal opportunities, Dr Nayar took it upon herself to help other such parents raise their children in an inclusive society.

More than 15 years later, Dr Nayar now runs a not-for-profit intervention programme for children with autism, with an aim to provide equal opportunities to children and young adults with ASD. "When I came to India from the US with my son, somewhere



April 2 is World Autism Awareness Day. In India, an estimated 18 million people suffer from autism.

in 2007, I was struggling to find services and opportunities for him. I started off by introducing a small programme in a private school and then went on to create our centre where we focus on

behavioural therapy and need-based learning for each student," said Dr Nayak, who is the director of the Gurugram-based Autism Centre for Excellence.

Autism Awareness Day. According to WHO, ASD, or autism, affects one in every 100 children. In India, 18 million people suffer from autism, according to estimates. The condition can affect how a person absorbs, processes and responds to information. It is usually categorised along a spectrum, from mild to severe.

Experts say that the condition can be significantly improved with early detection and intervention. ACE works majorly on developing programmes for teachers to educate children affected with autism. At present, the centre itself is working with over 40 children.

Lubdhak Research Foundation, which has a branch in Delhi, which has been helping such children through behaviour therapies since 2018. "Most parents

seek medical help only when children reach the age of three or four, when their speech starts to develop. But early signs of autism can be detected when they are a year old. Most children in the spectrum do not respond to physical or verbal cues. Some also indulge in repetitive behaviour. These are signs that parents can pick up," said Amit Chhetri, director, Lubdhak Research Foundation.

Several scientifically backed programmes help in improving an autistic child's speech, language development and social skills, Chhetri added. "At our centre we use the applied behaviour analysis therapy to provide a one-on-one programme for kids," said Chhetri, who also runs learning centres in Shillong and Dehradun.

SURAT MUNICIPAL CORPORATION
C.E. SPECIAL CELL
Tender Notice (Online) No. C.E./ C.E. SR. CELL/09/2022-23
Online tenders are invited on <https://smc.nprocure.com> for the various works of CE Special Cell, from the experienced Consultant with following schedule.

Name of Department	C.E. SR Cell
No. of Work	01
Total Estimated cost	-----

The Detail tender notice will be made available at above address and on website www.suratmunicipal.gov.in
No. PR.O./03/2023-24
Date : 01/04/2023
Deputy Commissioner
Surat Municipal Corporation

Hindustan Times
NOW BOOK YOUR ADS
Matrimonial / Employment
Obituary / Remembrance
Education / Property / Business
1800-103-1800

E-PROCUREMENT
E-Procurement Tender Notice No. 24/2022 Dated: 30-03-2023. The undersigned on behalf of the President of India, invites sealed tenders for the following works: Tender No. 04235022. Description of work: Underground Power cable, PVC insulated unscreened Armoured Aluminium conductor for Railway Application, as per specification no IRS: S-63/2014 (REV 4.0) & IS: 1554 (part-I) or latest of size 2 Core x 25 Sq.mm. Approximate Tender Value: ₹1,40,21,350/-. Tender Quantity: 122.5 KM Tender due on: 15.30 hrs. of 20-04-2023. For details please visit www.irops.gov.in.

PRESS NOTICE
Office of the Superintending Engineer, Technical Cell, EPC Mission, Niyojan Vibhag, Lucknow
Tender No: 468 /General/Bhawan Cell/2023 Dated: 28/03/2023
NOTICE INVITING e-TENDER
Superintending Engineer, Technical Cell, EPC Mission, Niyojan Vibhag, Govt of UP, Lucknow on behalf of Government of Uttar Pradesh invites online bids for Authority Engineer for Construction on Design, Engineering, Procurement and Construction (EPC) basis from Authority Engineer empaneled by UPPWD (Building Cell) under Category 'A' & 'B' for building works through e-tendering from eligible firms in two bid system for the following work:-

S. No.	Name & Description of work	Estimated cost of work	Estimated amount of Authority Engineer fee (0.75% of Estimated cost of work)	Completion period of Work	Last date to fill/submit the bid through e-tendering	Cost of Bid Document	Bid/ Tender Fee	EMD/ Bid Security amount
1	Supervision by Authority Engineer for Construction on EPC (Engineering, Procurement and Design) mode of Construction of Forensic Science Lab, Grade 'B' in Ayodhya, U.P., India.	Rs. 40.00 Crores	Rs. 30.00 Lacs	18 Months plus Defect Liability Period of three years including maintenance to make good all the defects	26.04.2023 Upto 12:30 PM	Rs. 2000 + GST	Rs. 300+ GST	Rs. 0.60 Lakh

Period for downloading of RFP document from 05.04.2023 at 11:00 am to 25.04.2023 upto to 12:00 noon.
Pre bid conference to be held on date 12.04.2023 at 11:30 am in the office of CE (Building Cell), 96, MG Road, Nirmam Bhawan, UPPWD, Lucknow. The queries can be sent to mail ID- e-bidcell@gmail.com.
Start date of submission of bid document 05.04.2023 from 11:30 AM (online).
Last date of submission of bid document 26.04.2023 upto 12:30 PM (Online).
Submission of Technical bid in hard copy dated 27.04.2023 upto 05:00 pm in the Office of Superintending Engineer, Technical Cell, EPC Mission, Planning Department, 96, M.G. Marg, Lucknow-226001
Opening of Technical Bid 26.04.2023 at 03:00 PM.
For other tender details, please refer NIT available on websites e-tender portal <https://www.etender.up.nic.in>. Corrigendum/Amendments etc., if any will be notified on website only and separate advertisement will not be made for same.
The price quoted by the authority engineer firm is inclusive of GST.

(Pawan Verma) Superintending Engineer, Technical Cell, EPC Mission, Planning Department, Lucknow
(Sanjay Kumar Srivastava) Superintending Engineer, Technical Cell, EPC Mission, Planning Department, Lucknow

UP-168387, Dt. 01.04.2023, Website : www.upgovcn.in

MENTAL HEALTH INSTITUTE
PUBLIC APPOINTMENT NOTICE
Offline applications are invited for filling up the 01 post of consultant psychiatrist (un-reserved), on contract basis (under DMHP) on fixed consolidated salary of Rs. 75000/- P.M by way of walk-in-interview for an initial period of one year from the date of joining which can be further extended on yearly basis on the basis of performance of work and conduct on the post. The walk-in-interview is going to be held on 11.04.2023 at 09.00 AM in the office of the Secretary, Medical Education & Research, Board Room, Chandigarh Housing Board, Sector 9, Chandigarh. The interested candidates can apply on the prescribed application form given on the official GMCH website duly filled and the hard copy may be submitted in the Board Room, Chandigarh Housing Board, Sector 9, Chandigarh at 9.00 AM on the day of walk-in-interview on 11.04.2023. The candidates willing to apply should visit website of this institute www.gmch.gov.in for further details like terms & conditions, eligibility criteria and schedule/detail of appointment. For technical assistance please contact on phone no. 0172-2601738 ext. 230, 233 on any working day from 9.00 am to 5.00 pm.
NOTE: The hard copies of application form alongwith photocopies of certificates/testimonials must be submitted in the Board Room, Chandigarh Housing Board, Sector 9, Chandigarh at 9.00 AM on the day of walk-in-interview on 11.04.2023.
Director
Mental Health Institute
New MHI, Near S.D. College, Sector 32, Chandigarh-160030
Ph. No. 0172-2601738 (Ext. 230, 233)
Email: mhijpsychiatry@gmail.com

HT Classifieds
TENDER NOTICE
THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA
(Set up by an Act of Parliament)
ICAI Bhawan, Indraprastha Marg, New Delhi-110 002
NOTICE INVITING TENDER
ICAI invites bids from reputed and experienced Service Providers for the following Digital Audit Tool to be shared with Members of ICAI:
1. Audit Analytics Software
Bids are invited for each of the aforesaid Digital Audit Tool. For more details, prospective bidders may visit <https://www.icaai.org/post/icaai-eoi-tenders>.
Last date for duly filled in Bids is 24th April, 2023 upto to 1500 hrs.

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF HOLY HEIGHTS INFRASTRUCTURES PRIVATE LIMITED

1. Name of corporate debtor	Holy Heights Infrastructures Private Limited
2. Date of incorporation of corporate debtor	19/11/2015
3. Authority under which corporate debtor is incorporated / registered	RoC-Uttarakhand
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70102UR2015PTC001790
5. Address of the registered office and principal office (if any) of corporate debtor	198/1 Rajpur Road Dhakpatti, Dehradun Uttarakhand 248001
6. Insolvency commencement date in respect of corporate debtor	22.02.2023 (However, by the order of Hon'ble NCLT Allahabad dated 31.03.2023 (uploaded on 01.04.2023) undersigned replaced the erstwhile IRP and was directed to take necessary steps in pursuance to commencement order dated 22.02.2023)
7. Estimated date of closure of insolvency resolution process	21.08.2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Manoj Kumar Registration No.: IBS/1/PA-001/IPP-01653/2019-2020/12535
9. Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: C-0305, ATS Advantage, Indraprastha, Ghaziabad-201014 Registered Email: Manojkumar294@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address for correspondence: Osrk Resolution Private Limited, 908, D mall, Netaji Subhash Place, Pitampura, Delhi, 110034 Email: crip.hhipi@gmail.com
11. Last date for submission of claims	14/04/2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Sumit Sharma (IBBI/PA-001/IPP-02323/2020-2021/13513) 2. Surinder Babbar (IBBI/PA-001/IPP-02534/2021-2022/13878) 3. Saurab Sharma (IBBI/PA-001/IPP-02550/2021-2022/13951)
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant forms are available at: https://ibbi.gov.in/en/home/downloads (b) Details of authorized representatives are available at: https://ibbi.gov.in/en/insolvency-register/view-irp/

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench has ordered the commencement of a corporate insolvency resolution process of the Holy Heights Infrastructures Private Limited on 22.02.2023. However, by the order of Hon'ble NCLT Allahabad dated 31.03.2023 (uploaded on 01.04.2023) undersigned replaced the erstwhile IRP and was directed to take necessary steps in pursuance to commencement order dated 22.02.2023.
The creditors of Holy Heights Infrastructures Private Limited, are hereby called upon to submit their claims with proof on or before 14.04.2023 to the interim resolution professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class (Home Buyers) in Form CA.
Submission of false or misleading proofs of claim shall attract penalties as per the provisions of Insolvency and Bankruptcy Code, 2016.

Manoj Kumar
Date: 02.04.2023 Interim Resolution Professional
Place: New Delhi IP Reg. No.: IBS/1/PA-001/IPP-01653/2019-2020/12535

WESTERN RAILWAY-AHMEDABAD DIVISION
VARIOUS ELECTRICAL WORK
(Electrical Department) E-TENDER
NOTICE No. Sr.DEE/ADI/66 (22-23) dtd. 28.03.2023 S. N. 1 Tender No.: EL-50-1-ADI-T-99-2022-23 Name of work : Chandlodiya:- Electrical work in connection for Soft up gradation of station building, circulating, Platform surface, toilet facilities, cover shed, other passenger amenities and associated works in connection with ABSS at. Estimated Cost : ₹ 96,97,979/- Earnest Money : ₹ 1,94,000/- S. N. 2 Tender No.: EL-50-1-ADI-T-100-2022-23 Name of work : Electrical work in connection for Upgradation of Maninagar & VATVA station in connection with Amrit Bharat station Scheme. Estimated Cost : ₹ 1,11,66,580/- Earnest Money : ₹ 2,05,800/- S. N. 3 Tender No.: EL-50-1-ADI-T-101-2022-23 Name of work : Mahesana:- Electrical work in connection for Soft up gradation of station building, circulating, Platform surface, toilet facilities, cover shed, other passenger amenities and associated works in connection with ABSS. Estimated Cost : ₹ 1,12,56,912/- Earnest Money : ₹ 2,06,300/- S. N. 4 Tender No.: EL-50-1-ADI-T-102-2022-23 Name of work : Himatnagar:- Electrical work in connection for Soft up gradation of station building, circulating, Platform surface, toilet facilities, cover shed, other passenger amenities and associated works in connection with ABSS. Estimated Cost : ₹ 87,39,897/- Earnest Money : ₹ 1,74,800/- S. N. 5 Tender No.: EL-50-1-ADI-T-103-2022-23 Name of work : Palanpur:- Electrical work in connection for Soft up gradation of station building, circulating, Platform surface, toilet facilities, cover shed, other passenger amenities and associated works in connection with ABSS. Estimated Cost : ₹ 87,57,594/- Earnest Money : ₹ 1,75,200/- For all tenders: Date & Time of submission : Not later than 15.00 Hrs. of 19.04.2023, Date & Time of opening : 19.04.2023, at 15.30 Hrs. Address of the office : Sr. Divisional Electrical Engineer, DRM Office (WR) Near Chamunda Bridge, Opp. G.C.S. Hospital, Naroda Road, Amdapura, Ahmedabad-382345 Website details: www.irops.gov.in

Office of the Executive Engineer, Trans. Line Maint. Div.V, JKPTCL, Jammu
Email: xengcdjmu@gmail.com
E-NIT No.: TLM-D-VJ/07 of 2022-23 Dated: 27.03.2023
NOTICE INVITING TENDER
The Executive Engineer Transmission Line Maintenance Division-V, JKPTCL, Ambedkar Chowk, Railway Road, Jammu, on behalf of Lieutenant Governor of Jammu & Kashmir Union Territory, invites online bids under two bid system i.e. Technical bid and Financial bid through UT of J&K website <https://jktenders.gov.in> in Form Registered "A" Class Electrical Contractors with Relevant Experience of UT of J&K for the Rate Contract for the year 2023-24 for the below mentioned works in accordance with the terms and conditions and specifications described in the tender document :

S. No	Name of the Tender	Cost Of Tender Document	Earnest Money Deposit	Class Of Contractor
01.	Rate Contract for Preventive/Routine/Breakdown maintenance of Equipments for 220/132/66KV Grid station Hiranagar, 132/66KV Grid Station Samba, 132/33KV Grid Stations Bari-Brahmana-II, Gangyal, Sidhra, Mahanpur and Siot and 220/66 KV Ghatti falling under the jurisdiction of TLM-D-V JKPTCL, Jammu for the year 2023-24.	Rs. 2000.00 (Two Thousand Only)	Rs. 50,000/- (Fifty Thousand Only) in the shape of CDR/FDR/ TDR	"A" Electrical Contractors

The bidding documents consisting of quantities (B.O.O.), set of terms and conditions of contract and other details can be seen/downloaded from the departmental website www.jktenders.gov.in
Other Relevant Information:

A	Date & Time of downloading of Standard Bidding Document	The Standard Bidding Document can be downloaded over http://jktenders.gov.in from 28.03.2023 (1600 Hrs onwards)
B	Pre-Bid meeting time and venue	On 31.03.2023 in the Office of the Executive Engineer Grid Stations TLM-D-V JKPTCL, Jammu at 1000hrs
C	e-Bid submission (start) date & time	01.04.2023 (1200 Hrs onwards)
D	Last date for submission of hard copy of e-Bid	After opening the financial bid only, the lowest bidder (L1) is required to submit/furnish the hard copies of bid along with original copy of CDR/EMD & tender documents.
E	e-Bid online submission (end) date & time	12.04.2023 upto to 1600Hrs
F	Technical Bid opening Date & time	15.04.2023 at 1130 Hrs
G	Financial Bid opening Date & time (Only for the technically qualified Bidders)	Will be communicated to the technically qualified Bidders
H	Venue of the opening Technical & financial Bids	The Office of the Executive Engineer, TLM-D-V, JKPTCL, Jammu

No.: TLM-D-VJ/3027-29
Dated: 27.03.2022
DIP-J-11-P-23

धामी आज आपदा और पुनर्वास पर मोदी से बात करेंगे

दिल्ली दौरा

देहरादून, विशेष संवाददाता। मुख्यमंत्री पुष्कर धामी प्रधानमंत्री नरेंद्र मोदी से मुलाकात को लेकर दिल्ली पहुंच चुके हैं। सोमवार को मुलाकात के दौरान वे जोशीमठ आपदा पुनर्वास पैकेज और राज्य के लंबित पावर प्रोजेक्टों के समाधान करने के भी आग्रह करेंगे।

रविवार दोपहर मुख्यमंत्री धामी जौलीग्रॉट एयरपोर्ट से दिल्ली के लिए रवाना हुए। शाम को वे दिल्ली स्थित उत्तराखंड निवास में उतरेंगे। सोमवार पूर्वाह्न उनकी प्रधानमंत्री नरेंद्र मोदी से मुलाकात का समय है। धामी अपनी सरकार के एक साल के

01 हजार करोड़ रुपये का बजट रखा है सरकार ने आपदा पुनर्वास के लिए



कार्यकाल का रिपोर्ट कार्ड से भी पीएम मोदी को अवगत कराएंगे। इस अवधि में सरकार की तरफ से जनता के हित में उठाए गए बड़े फैसलों की

02 हजार करोड़ रुपये का पैकेज केंद्र सरकार से मांगा है राज्य ने

केदारनाथ दर्शन का देंगे न्योता

मुख्यमंत्री धामी प्रधानमंत्री नरेंद्र मोदी को केदारनाथ धाम के दर्शन का भी न्योता देंगे। मोदी का उत्तराखंड के साथ विशेष लगाव रहा है। केदारनाथ पुनर्निर्माण के बाद वे कई बार बाबा के दर्शन को आ चुके हैं। 22 अप्रैल से चारधाम यात्रा शुरू होने जा रही है। केदारनाथ धाम के कपाट 25 अप्रैल को खुलेंगे।

जानकारी देने के साथ वे लंबित मुद्दों पर चर्चा करेंगे। जोशीमठ आपदा के तीन माह पूरे हो चुके हैं। हालांकि, राज्य सरकार ने

बजट में पुनर्वास के लिए 1000 करोड़ का प्रावधान किया है, लेकिन अभी तक केंद्र से पैकेज नहीं मिला है। सरकार की तरफ से केंद्र को 2000 करोड़ से ज्यादा का पैकेज मांगा गया है। केंद्र से यह पैकेज न मिलने से प्रभावितों के ठोस पुनर्वास पर अभी पेंच फंसा है। इसके साथ ही तय नहीं हो पाया है।

सूत्रों ने बताया कि मुख्यमंत्री धामी लगभग 2100 मेगावाट के पावर प्रोजेक्ट को जल्द हरी झंडी देने का भी पीएम मोदी से अनुरोध करेंगे। सुप्रीम कोर्ट की कमेटी से इन छोटे-छोटे पावर प्रोजेक्ट को काफी पहले क्लियरेंस मिल चुकी है, लेकिन अभी

भी तमाम अड़चने बाकी हैं। पावर प्रोजेक्ट की अनुमति मिलने से राज्य को बाजार से बिजली खरीद पर कम निर्भर रहना पड़ेगा। इसके साथ ही स्थानीय लोगों के रोजगार की संभावनाएं बढ़ेंगीं। सीएम धामी इसके साथ बंदीनाथ पुनर्निर्माण का मास्टर प्लान और मानसखंड कोरीडोर के लिए भी बजट दिलाने का आग्रह कर सकते हैं। केंद्रीय रेल बजट में उत्तराखंड के लिए इस बार लगभग 5004 करोड़ का प्रावधान है। मुख्यमंत्री इसके लिए मोदी के साथ ही केंद्रीय रेल मंत्री अश्विनी वैष्णव का भी आभार जताएंगे। धामी केंद्रीय वित्त मंत्री निर्मला सीतारमण से भी मुलाकात करेंगे।

ग्लोबल रेटिंग पर मोदी को दी बधाई

देहरादून। मुख्यमंत्री पुष्कर सिंह धामी ने ग्लोबल लीडर अप्रूवल रेटिंग में प्रधानमंत्री नरेंद्र मोदी के एक बार फिर प्रथम स्थान में रहने पर बधाई दी है।

मुख्यमंत्री धामी ने कहा कि मॉनिंग कंसल्ट की ओर से जारी विश्व प्रथम स्थान में रहने पर बधाई दी है। उन्होंने कहा कि प्रधानमंत्री मोदी की लोकप्रियता भारत ही नहीं बल्कि दुनिया भर में हैं। उन्होंने कहा कि प्रधानमंत्री मोदी के नेतृत्व में भारत की अर्थव्यवस्था लगातार मजबूत हो रही है। आज पीएम मोदी के नेतृत्व में भारत का परचम समूचे विश्व में लहरा रहा है। मोदी की लोकप्रियता का डंका पूरी दुनिया में बज रहा है।

जीएमओयू की हल्के वाहन रूट पर छोटे वाहनों का नेटवर्क बनाने की तैयारी, फिलहाल पांच टैक्सियों के साथ सेवा शुरू

सुविधा: बस कंपनी पहाड़ पर सस्ती टैक्सी सेवा मुहैया कराएगी

यातायात

देहरादून, विशेष संवाददाता। उत्तराखंड की प्राइवेट सेक्टर की सबसे बड़ी बस कंपनी गढ़वाल मोटर ऑनर्स यूनियन (जीएमओयू) ने टैक्सी सर्विस में भी कदम रखा है। पहाड़ के हल्के टैक्सी सर्विस के लिए मंजूर रूटों पर टैक्सी सर्विस शुरू की है। जीएमओयू के अध्यक्ष जीत सिंह पटवाल के अनुसार इससे जहां यात्रियों को सफर के लिए ज्यादा विकल्प मिलेंगे, वहीं किराया भी नियंत्रित रहेगा। फिलहाल पांच टैक्सी शुरू की गई हैं। आगे इनकी संख्या को बढ़ाया जाएगा।



जीएमओयू की इस पहल को परिवहन सेक्टर में बदलते ट्रेंड की तरह देख जा रहा है। राज्य के पर्वतीय क्षेत्रों में परिवहन सेवाएं प्राइवेट बस कंपनियों और छोटे वाहन टैक्सी-मैक्सी, जीप कमांडर पर अधिक निर्भर हैं। रोडवेज एक बड़े

24 रूटों पर बंद हैं अभी जीएमओयू की सेवाएं गढ़वाल मंडल में

05 रूट से शुरू की जा रही टैक्सी सेवा का दायरा जल्द बढ़ाया जाएगा

गढ़वाल में कई रूट हैं, जहां पर हल्के वाहन ही चलाए जा सकते हैं। यात्रियों की काफी मांग रहती है कि उन पर जीएमओयू वाहन सेवा शुरू करे। नियमानुसार बसों को उन रूट पर नहीं चलाया जा सकता। यात्रियों की सुविधा के लिए टैक्सी सर्विस का दायरा बढ़ाने का निर्णय किया गया है। - जीत सिंह पटवाल, अध्यक्ष-जीएमओयू

ऑपरेटर के रूप में मौजूद तो है, लेकिन उसका दायरा ज्यादा विस्तृत नहीं है। हालांकि कुछ वर्षों राज्य में सड़क नेटवर्क का तेजी से विस्तार हुआ है। गांवों तक सड़क तो पहुंची है लेकिन बस के रूप में यातायात सुविधा नहीं पहुंची। यहां लोग टैक्सी-मैक्सी सरीखे हल्के वाहनों पर निर्भर हैं। हालांकि कुछ वर्षों जीएमओयू को कई रूटों पर अपनी बस सेवाओं को बंद करना पड़ा है। पटवाल

बातों हैं कि लंबे समय से इस पहलू पर विचार किया जा रहा था। हल्के वाहन रूट पर बस सेवाएं नहीं चलाई जा सकती। इसलिए टैक्सी सेवाओं को कंपनी से जोड़ने का निर्णय किया गया। जो लोग जीएमओयू से जुड़कर सेवाएं देने के इच्छुक थे, उन्हें साथ लिया गया है। कोटद्वार से त्रिपालीसैंग, पाबो, पोखड़ा समेत कुछ रूट पर सेवा शुरू कर दी गई है। इनका समय नियमित किया

जाएगा, जिससे यात्रियों को बस के समान ही एक निश्चित समय पर यातायात सुविधा मिले। इन टैक्सियों का संचालन कंपनी के अधीन किया जाएगा, किराया भी नियंत्रित रहेगा। दूसरी तरफ, जीएमओयू के प्रयोग पर प्रदेश की बाकी बस कंपनियों और छोटे वाहन संचालकों की भी नजर है। केएमओयू के अध्यक्ष सुरेश डसीला कहते हैं भविष्य में इस पहलू पर भी विचार किया जाएगा।

पेंशनर बोले, गोल्डन कार्ड की विसंगतियां दूर करो

देहरादून, मुख्य संवाददाता। सेवाविन्युक्त राजकीय पेंशनर्स संगठन उत्तराखंड के प्रतिनिधिमंडल ने गोल्डन कार्ड की विसंगतियों को लेकर राज्य स्वास्थ्य प्राधिकरण के अध्यक्ष डीके कोटिया और मुख्य कार्यकारी अधिकारी अरुणेंद्र सिंह चौहान को अवगत कराया। साथ ही जल्द समस्याओं के समाधान की मांग की। प्राधिकरण के पदाधिकारियों ने बताया कि ओपीडी में दवाई और पैथोलॉजी जांच फ्री कर दी गई है।

अधिकांश अस्पतालों में गोल्डन कार्ड से सम्बन्धित पेंशनर्स की सुविधा को अलग विंडो शुरू कर दी गई है। जिन पेंशनर्स के गोल्डन कार्ड के नवीनीकरण में अंशदान की अधिक कटौती की गयी है, उनकी अधिक कटौत गई धनराशि सम्बन्धित के खाते में वापस होगी। प्रतिनिधि मंडल में प्रांतीय प्ररक्षक आरएस परिहार, प्रदेश सचिव रमेश सिंह पुण्डरी, मोहन सिंह रावत, जबर सिंह पंवार, सरदार रोशनसिंह, आरएस विरोरिया आदि मौजूद रहे।

पुरानी पेंशन के लिए सौंपे ज्ञापन

देहरादून। राष्ट्रीय पुरानी पेंशन बहाली संयुक्त मोर्चा ने विधायकों को ज्ञापन सौंप पुरानी पेंशन बहाली को दबाव बनाया। मोर्चा पदाधिकारियों ने विधायकों के माध्यम से मुख्यमंत्री को ज्ञापन भेज पुरानी पेंशन बहाली पर जल्द ठोस निर्णय लेने की मांग की। देहरादून विधायक हॉस्टल में मोर्चा ने विधायक विनोद चमौली, राजकुमार पोरी, शक्तिराल शाह, विनोद कंडारी को ज्ञापन सौंपा। यहां प्रदेश प्रभारी विक्रम रावत, महामंत्री सीताराम पोखरियाल, बबोती रावत, अवधेश सेमवाल, अंकित रौथान, माखन लाल शाह, रोहित जोशी आदि मौजूद रहे।



राष्ट्रीय पुरानी पेंशन बहाली संयुक्त मोर्चा ने रविवार को दून में विधायकों को ज्ञापन सौंप पुरानी पेंशन देने की मांग उठाई। • हिन्दुस्तान

सियासत 30s



टिहरी के तिवाड़ गांव में रविवार को रिवर्स पलायन संवाद में लोगों को संबोधित करते प्रतापनगर विधायक विक्रम सिंह नेगी। • हिन्दुस्तान

मांगलगीत संस्कृति का अहम हिस्सा: नेगी

नई टिहरी। जनपद के पर्यटन ग्राम तिवाड़ गांव मरोड़ा में आयोजित रिवर्स पलायन संवाद 2023 में दूसरे दिन प्रतापनगर के विधायक विक्रम सिंह नेगी ने आध्यात्मिक गुरु बिपिन जोशी व बल कलाकार अनुराग रमोला को सम्मानित किया। विधायक विक्रम सिंह नेगी ने कहा कि मांगल गीतों को पहाड़ी संस्कृति में अहम रोल है। संस्कृति का एक अहम हिस्सा है। पूर्व मंत्री शूरीर सजवाण ने कहा कि टिहरी झील के आसपास होमस्टे को बढ़ावा दिया जाना चाहिए।

स्वास्थ्य कर्मचारियों की वापसी को बैटक होगी

देहरादून। स्वास्थ्य महानिदेशक डॉ. विनीता शाह ने राज्य के सरकारी मेडिकल कॉलेजों में तेनात स्वास्थ्य विभाग के कर्मचारियों को वापस मूल विभाग लौटने के निर्देश दिए हैं, लेकिन मेडिकल कॉलेजों में कर्मचारियों की कमी को देखते हुए वापसी शुरू नहीं हो पा रही है। इसे देखते हुए महानिदेशक स्वास्थ्य और निदेशक चिकित्सा शिक्षा के बीच जल्द बैटक का निर्णय लिया गया है।

शिक्षा विभाग ने जारी किए शैक्षिक कैलेंडर

देहरादून। शिक्षा विभाग ने नए शैक्षिक सत्र के लिए शैक्षिक कैलेंडर तय कर दिया। माध्यमिक और बेसिक शिक्षा निदेशालय ने अप्रैल से अगले साल मार्च 2024 तक के लिए सभी गतिविधियों का टाइम टेबल बनाया है। इसमें शैक्षिक, खेलकूद और अन्य गतिविधियों के लिए समय तय किया गया है। माध्यमिक शिक्षा निदेशक सीमा जोनसारी ने बताया कि सभी सीईओ को पचांग के अनुसार सभी स्कूलों को निर्देश जारी करने को कहा गया है।

ई-ऑफिस के लिए ओपन नेटवर्क की सुविधा

देहरादून। आईटीडीए ने ई-ऑफिस में काम करने के लिए ओपन नेटवर्क की सुविधा बहाल कर दी है। इससे सरकारी अधिकारी- कर्मचारी सरकारी कार्यालय परिसर के बाहर से भी ई-ऑफिस पर काम कर पाएंगे। अब तक ई-ऑफिस स्वान नेटवर्क पर ही चलता था। अब आईटीडीए ने कार्मिकों को स्वान के साथ ही अन्य प्राइवेट नेटवर्क से भी संचालित करने की सुविधा दे दी है। निदेशक नीतिका खंडेलवाल के मूलाधिक इससे डिजिटल काम में तेजी आएगी।

नंदन, श्याम और खुशाल उपाध्यक्ष बने

पौड़ी। भाजपा किसान मोर्चा ने जिला कार्यकारिणी का विस्तार कर दिया है। जिलाध्यक्ष अमर सिंह नेगी ने बताया कि नंदन सिंह बिष्ट, श्याम सिंह रावत व खुशाल रावत को उपाध्यक्ष, भारत पंवार, पंकज स्वरूप रतूड़ी को महामंत्री, बबन सिंह भंडारी, विरेंद्र सिंह, रजनी रावत, हरेंद्र रावत मंत्री, पदम सिंह नेगी कोषाध्यक्ष, विपिन नेगी मीडिया प्रभारी व बबे सिंह सोशल मीडिया प्रभारी बने।

एनएसपी पेंशनर्स ने पेंशन बढ़ाने को बनाया दबाव

देहरादून, मुख्य संवाददाता। ईपीएस 95 पेंशनर्स राष्ट्रीय संघर्ष समिति के बैनर तले पेंशनर्स ने माध्यम पेंशन 7500 रुपये महीना किए जाने की मांग की। नियमित रूप से महंगाई भत्ते का लाभ देने को दबाव बनाने को सांसदों को ज्ञापन सौंपा। सांसद आवास पर धरना दिया।

लाभ सुनिश्चित कराया जाए। कहा कि 35 से 40 साल तक सेवाएं देने के बाद चाम मात्र की पेंशन उपलब्ध कराई जा रही है। कहा कि कर्मचारियों का पैसा ईपीएफओ में जमा है। इस पैसे पर ईपीएफओ के अफसर, नोकरशाह राज कर रहे हैं। विरोध जताने वालों में प्रदेश अध्यक्ष टीएस बिष्ट, सचिव सुरेश डंगवाल, सुभाष शाह, शैलेश कुमार, बलवीर सिंह, सुरेश रावत, त्रिलोकी राम शर्मा, नरेंद्र त्यागी, जयपाल बड्ड्याल, मातवर सिंह, संजीव डोमाल मौजूद रहे।

फर्निचर ए सार्वजनिक घोषणा
[भारतीय दिवाला और ऋण शोध अहमता बोर्ड (कार्पोरेट व्यक्तियों के लिए ऋण शोध अहमता समाधान प्रक्रिया) विनियमवली, 2016 के विनियम 6 के अधीन]

होली हाइड्रस इंफ्रस्ट्रक्चर्स प्राइवेट लिमिटेड के लेनदारों को ध्यानपूर्वक हेतु

1.	कार्पोरेट देनदार का नाम	होली हाइड्रस इंफ्रस्ट्रक्चर्स प्राइवेट लिमिटेड
2.	कार्पोरेट देनदार के निरामन की तिथि	19/11/2015
3.	प्राधिकरण जिसके अधीन कार्पोरेट देनदार निगमित/पंजीकृत है	आर ओ सी- उत्तराखंड
4.	कार्पोरेट देनदार की कार्पोरेट पहचान संख्या / सीमित दायित्व पहचान संख्या	U70102UR2015PTC001790
5.	कार्पोरेट देनदार के पंजीकृत कार्यालय तथा प्रचालन कार्यालय (यदि कोई) का पता	198 / 1 राजपुर रोड हाइकमिटी, देहरादून उत्तराखंड 248001
6.	कार्पोरेट देनदार के संबंध में ऋण शोध अहमता आरंभन तिथि	22.02.2023 (तथापि, मानीय एनसीएलटी, इलाहाबाद के दिनांक 31.03.2023 (आदेश 1 अप्रैल 2023 को अपलोड किया) के आदेश द्वारा पूर्ववर्ती आदेशों को प्रतिस्थापित कर दिया और दिनांक 22.02.2023 के प्रारंभ आदेश के अनुसरण में आवश्यक कदम उठाने का निर्देश दिया गया)
7.	ऋण शोध अहमता समाधान प्रक्रिया के समाधान की पूर्वनिर्धारित तिथि	21.08.2023
8.	अंतरिम समाधान प्रोफेशनल के रूप में कार्यरत ऋण शोध अहमता प्रोफेशनल का नाम और रजिस्ट्रेशन नंबर	नाम: श्री मनोज कुमार पंजीकरण सं. IBBI/IPA-001/IP-P-01653/2019-2020/12535
9.	अंतरिम समाधान प्रोफेशनल का पता और ई-मेल, जैसा कि बोर्ड में पंजीकृत है।	पंजीकृत ईमेल: Manojkumar264@gmail.com
10.	अंतरिम समाधान प्रोफेशनल का, पत्राचार हेतु प्रयुक्त, पता और ई-मेल	पत्राचार हेतु पता: ऑफिस के रिजल्यूशन प्राइवेट लिमिटेड, 908, डी मॉड, नेताजी सुभाष चक्र, पीलमपुरा, दिल्ली, 110034 ईमेल: cirp_hhpl@gmail.com
11.	द्वारा प्रस्तुत करने हेतु अंतिम तिथि	14/04/2023
12.	अंतरिम समाधान प्रोफेशनल द्वारा धारा 21 की उप-धारा (क) के बर्लॉज (ख) के तहत अभिनिराधन लेनदारों की श्रेणियां, यदि कोई	घर खरीदार
13.	किसी श्रेणी में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने हेतु विहित ऋण शोध अहमता प्रोफेशनल के नाम (प्रत्येक श्रेणी के लिए तीन नाम)	1. सुमित शर्मा (IBBI/IPA-001/IP-P-02323/2020-2021/13513) 2. सुब्रिज नंबर (IBBI/IPA-001/IP-P-02534/2021-2022/13878) 3. सीएन शर्मा (IBBI/IPA-001/IP-P-02550/2021-2022/13951)
14.	(क) संबंधित प्रश्न और (ख) अधिकृत प्रतिनिधियों का विवरण पर उपलब्ध है।	(क) प्रासंगिक प्रश्न यहां उपलब्ध हैं: https://ibbi.gov.in/en/home/downloads (ख) अधिकृत प्रतिनिधियों का विवरण यहां उपलब्ध है: https://ibbi.gov.in/en/ips-register/view-ip/1

एनएनएलए सूचना दी जाती है कि राष्ट्रीय कंपनी विधि अधिकरण, इलाहाबाद वीट ने **22.02.2023** को **होली हाइड्रस इंफ्रस्ट्रक्चर्स प्राइवेट लिमिटेड** की कार्पोरेट विफलता घोषणा प्रक्रिया शुरू करने का आदेश दिया है। (तथापि, मानीय एनसीएलटी, इलाहाबाद के दिनांक 31.03.2023 (आदेश 1 अप्रैल 2023 को अपलोड किया) के आदेश द्वारा पूर्ववर्ती आदेशों को प्रतिस्थापित कर दिया और दिनांक 22.02.2023 के प्रारंभ आदेश के अनुसरण में आवश्यक कदम उठाने का निर्देश दिया गया।)

होली हाइड्रस इंफ्रस्ट्रक्चर्स प्राइवेट लिमिटेड के लेनदारों को **14.04.2023** को या उससे पहले अंतरिम समाधान प्रोफेशनल को अपने द्वारा प्रस्तुत प्राथमिक संख्या 10 में उल्लिखित तथे पर प्रस्तुत करने के लिए कहा जाता है।

विधायक देनदार केवल इलेक्ट्रॉनिक माध्यमों से प्रमाण के साथ अपने दावे प्रस्तुत कर सकते हैं। अन्य सभी लेनदार व्यक्तिगत रूप से, ऋण द्वारा या इलेक्ट्रॉनिक माध्यमों से प्रमाण के साथ दावों को प्रस्तुत कर सकते हैं। एक वॉच से संबंधित किसी लेनदार, जैसा कि बिलिटेड संख्या 12 के खिलाफ सूचीबद्ध है, फॉर्म सीएम में वॉच (घर खरीदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए प्राथमिक संख्या 13 के खिलाफ सूचीबद्ध तीन विधायिका पेशेवरों में से अपनी पसंद का एक अधिकृत प्रतिनिधि निर्दिष्ट करेंगे।

दिवाला और दिवालियापन संहिता, 2016 के प्रावधानों के अनुसार दावे के भूले या गणना प्रमाण प्रस्तुत करने पर पुर्नाना लागूया जाएगा।

हस्ताक्षर /- **मनोज कुमार**
अंतरिम समाधान प्रोफेशनल
दिनांक - 02.04.2023
स्थान - नई दिल्ली

बिल्डिंग बायलॉज की विसंगतियां दूर की जाएं

देहरादून, मुख्य संवाददाता। उत्तराखंड इंजीनियर्स एंड आर्किटेक्ट एसोसिएशन ने अपर मुख्य सचिव आवास आनंद वर्द्धन को ज्ञापन सौंपकर बिल्डिंग बायलॉज की विसंगतियों को दूर करने की मांग की है। एसोसिएशन के मुताबिक नियमों में उल्लंघन की वजह से लोगों को परेशानी का सामना करना पड़ रहा है। अपर मुख्य सचिव को भेजे ज्ञापन में एसोसिएशन ने कहा है कि नियमों को सरलীकरण करने के बजाय

गढ़वाल-टिहरी सीट पर कांग्रेस के सामने चुनौती



सत्ता संग्राम
■ **संजीव कंडवाल**
देहरादून। उत्तराखंड में कांग्रेस के सामने गढ़वाल और टिहरी लोकसभा सीटों पर ज्यादा चुनौतियां हैं। पिछले विधानसभा चुनाव के दौरान दोनों संसदीय क्षेत्रों में 28 विधानसभा क्षेत्रों में से कांग्रेस कुल जमा तीन विधायक ही जिता पाई थी। गत दो लोकसभा चुनावों में भाजपा का मत प्रतिशत लगातार 50 प्रतिशत से ज्यादा रहने के

कहां कितने विधायक

लोकसभा क्षेत्र	भाजपा	कांग्रेस	अन्य
गढ़वाल	13	01	00
टिहरी	11	02	01
हरिद्वार	06	05	03
नैनीताल	08	06	00
अल्मोड़ा	09	05	00
कुल	47	19	04

लोकसभा में भाजपा मजबूत

उत्तराखंड में लोकसभा-विधानसभा के पिछले चार चुनावों में भाजपा ने कांग्रेस पर मत प्रतिशत के मामले में निर्णायक बढ़त बनाकर रखी हुई है। लोकसभा में दोनों बार भाजपा ने 50 प्रतिशत से अधिक वोट हासिल किए हैं। जबकि इन चार चुनावों में कांग्रेस का सर्वाधिक मत प्रतिशत 2022 विधानसभा चुनाव में 37.9 तक ही पहुंच पाया है। जबकि लोकसभा चुनाव में कांग्रेस 2014 में 34.40 और 2019 में 31.74 प्रतिशत मत ही जुटा पाई है।

कांग्र भी कांग्रेस पर इस मनोवैज्ञानिक आंकड़े का दबाव है। लोकसभा चुनाव में अब करीब एक साल का समय बचा है। सियासी दलों ने अंदरखाने तैयारी शुरू कर दी है। प्रदेश की सभी लोकसभा क्षेत्रों में 14- 14

विधानसभा क्षेत्र आते हैं। जिसमें से कांग्रेस का सबसे कमजोर प्रदर्शन पौड़ी सीट पर रहा है। यहां कांग्रेस के पास सिर्फ एक बंदीनाथ विधानसभा सीट है, शेष 13 सीट पर भाजपा का कब्जा है। इसी तरह टिहरी में भी कांग्रेस के पास

IDBI BANK
आईडीबीआई बैंक लिमिटेड
पहली मंजिल, सी-9, जेडरू कॉलोनी देहरादून पिन 248001

परिशिष्ट- IV [नियम-8(1)] कब्जे की सूचना (अचल संपत्ति के लिए)

जबकि वित्तीय आस्तियों का प्रतिभूतिकरण व पुनर्निर्माण एवं (प्रतिभूति) हित प्रवर्तन अधिनियम 2002 के अंतर्गत तथा प्रतिभूति हित (प्रवर्तन) नियमावली 2002 के नियम 3 के साथ पठित अनुच्छेद 13(2) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए अधोहस्ताक्षरकर्ता जो कि **आईडीबीआई** के प्राधिकृत अधिकारी हैं के द्वारा प्रति खाते के विरुद्ध निम्नवत दी गई तिथियों को मांग सूचना जारी की गई थी कि मांग की गई धनराशि को ऋणी/बंधककर्ता/ गारंटीकर्ता उक्त नॉटिस की प्राप्ति के 60 दिन के भीतर बैंक को अदा कर दें। ऋणी/बंधककर्ता/ गारंटीकर्ता द्वारा बैंक को देय सम्पूर्ण धनराशि अदा करने में असफल रहने के फलस्वरूप, विशेषतः निम्ननामकित ऋणी/बंधककर्ता/ गारंटीकर्ता को तथा सामान्यतः जनसंधारण को पतन द्वारा नॉटिस दिया जाता है कि उक्त नियमावली के नियम 8 के साथ पठित अनुच्छेद 13(4) की शक्तियों का प्रयोग करते हुए प्राधिकृत अधिकारी ने यहां नीचे वर्णित प्रत्येक खाते के विरुद्ध दी गई तिथियों को निम्नलिखित सम्यक्तियों का कब्जा हो लिया है। सम्बंधित ऋणकर्ता/बंधककर्ता/ गारंटीकर्ता को विशेषतः तथा जनसाधारण को सामान्यतः पतनद्वारा सावधान किया जाता है कि वे निम्नांकित सम्यक्तियों को बारे में कोई भी लेन-देन न करें और इन सम्यक्तियों को वापत किए गए कोई भी लेन-देन **आईडीबीआई बैंक लिमिटेड** के पास उक्त सम्यक्तियों को आभार, जो निम्नानुसार दर्शाए गए हैं, से सम्बंधित खातों के अस्थायी होगा। कर्जदार का ध्यान प्रचामूत आस्तियों को छुड़ाने के लिए उपलब्ध समय के सम्वन्ध में अधिनियम कि धारा 13 की उपधारा (6) के प्रावधानों की ओर आक्रुष्ट किया जाता है।

ऋणकर्ता/बंधककर्ता का नाम	बंधक सम्यक्ति का विवरण	मांग नोटिस की तिथि	बकाया राशि	कब्जा नॉटिस की तिथि
उषाकरका श्री मनोज जिवंद और श्रीमती निवेदिता जिवंद	संपत्ति के सभी भाग और मूख्यवृ, खाता संख्या 00027 (फरसली 1421-1425), खसरा संख्या 35 / 3 / 1, क्षेत्रफल 743.22 वर्ग मीटर जोकि मौजा शफीपुर, रुड़की, हरिद्वार में स्थित पंजीकरण उप-जिला रुड़की और जिला हरिद्वार के अंतर्गत जो निम्नानुसार धारा हुआ है: सीमाबद्ध: उत्तर में श्री कुलदीप शर्मा का प्लॉट, दक्षिण में श्री ताजवीर सिंह की संपत्ति, पूर्व में श्री अनंत चौधरी का प्लॉट, पश्चिम में 15 फीट चौड़ा मार्ग	23.02.2021	₹. 94,75,823.46 / - 28.02.2023 तक और उस पर लापु ब्याज	29.03.2023
उषाकरका श्री अश्विनी कुमार और श्री मोला शंकर	संपत्ति के सभी भाग और, मूख्यवृ, खाता हाउस नंबर 29, खाता संख्या 00791 (1422-1427 फरसली), खसरा संख्या 793 भिन, भूमि का माप 83.64 मीटर या 100 वर्ग गज है, कवर किया गया क्षेत्र 1350 वर्ग फुट है मौजा गढ़वाल ओरोवली आश्रम के पास, चहरीसी ऋषिकेश, देहरादून में स्थित है, पंजीकरण उप-जिला ऋषिकेश और जिला देहरादून। जो निम्नानुसार धारा हुआ है: सीमाबद्ध: उत्तर में अन्य की संपत्ति, दक्षिण में 18 फीट रोड, पूर्व में अन्य की संपत्ति, पश्चिम में : अन्य की संपत्ति साथ में सभी इमारतें और संरचनाएं और पृथ्वी से जुड़े सभी संयंत्र और मशीनरी या स्थायी रूप से पृथ्वी से जुड़ी सभी चीजों।	31.12.2021	₹. 50,88,162 / - (रुपये पचास लाख अठारसी हजार एक सौ बासठ शुरु) और उस पर ब्याज	29.03.2023

दिनांक : 03.04.2023 स्थान : देहरादून प्राधिकृत अधिकारी, आईडीबीआई बैंक लिमिटेड

उत्तराखंड को गर्मियों में मिलेगी सस्ती बिजली

देहरादून, मुख्य संवाददाता। केंद्रीय विद्युत नियामक आयोग के ताजा फैसले के बाद अब उत्तराखंड में पीक आवर्स में सस्ती बिजली मिल सकेगी। इससे गर्मियों के सीजन में उपभोक्ताओं को बिजली के संकट का सामना नहीं करना पड़ेगा। आयोग ने बाजार में बिजली के रेट नए सिरे से निर्धारित कर दिए हैं। एक्सचेंज में अब कंपनियों बिजली के रेट उस रुपये प्रति यूनिट से अधिक कोड नहीं कर पाएंगीं। पहले अधिकतम रेट 12 रुपये प्रति यूनिट था। पिछले वर्ष जब बिजली का बाजार में संकट गहरा गया था, उस दौरान केंद्रीय विद्युत नियामक आयोग ने अधिकतम रेट 20 रुपये प्रति यूनिट से घटाकर 12 रुपये प्रति यूनिट किया था। इस बार गर्मियों में बिजली का संकट खड़ा होने से पहले ही बाजार को नियंत्रित करने की तैयारी की गई है। नए रेट से प्रतिदिन यूपीसीएल को 20 लाख तक की राहत मिलेगी। यूपीसीएल के एमडी अनिल कुमार ने बताया कि आयोग ने बाजार में हाई प्राइस पार कर रेट 50 रुपये प्रति यूनिट कर दिया गया है।